

In the National Company Law Tribunal, Jaipur

Appeal No. 393/ND/2018

TA No. 127/2018

UNDER SECTION 252 OF COMPANIES ACT, 2013

In the matter of:

M/s Parmar Electricals (P) Ltd.

..... Applicant/Petitioners

VS.

ROC & Income Tax Department

.....Respondent

Order delivered on 20.09.2018


Coram: Shri R. Varadharajan, Member (Judicial)

For Petitioner (s) : Himanshu Sharma, Adv.

For Respondent(s) : Amol Shinde, DROC-DOL

ORDER

Heard. Order reserved.



**(R. Varadharajan)
Member (Judicial)**